

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 606-613/2004 In C.A. NOs. 4734, 4737, 4739, 4740, 4744, 4726-4727 & 4750 OF 2002

M/S. RAI & SONS

Petitioner(s)

VERSUS

O.P. VERMA & ORS.

Respondent(s)

(With appln. (s) for interim directions and exemption from personal appearance and impleadment and for placing negotiation report alongwith annexures and placing on record the reply to the report of the negotiation committee and with office report)
(For final disposal)

WITH

CONMT.PET.(C) No. 109/2005 IN C.A. NO. 4752-4807 OF 2002

(With appln.(s) for placing negotiation report along with annexures, bringing on record the additional facts and may refer to remarks and Office Report) (For final disposal)

CONMT.PET.(C) No. 46/2005 In C.A. No. 4768/2002

(With appln.(s) for placing negotiation report along with annexures with office report) (For final disposal)

CONMT.PET.(C) No. 47/2005 IN C.A.NO. 4797 OF 2002

(With appln.(s) for placing negotiation report alongwith annexures with office report) (For final disposal)

CONMT.PET.(C) No. 48-53/2005 In C.A. NoS. 4762, 4763, 4796, 4797, 4801 & 4805 OF 2002

(With appln.(s) for placing negotiation report alongwith annexures with office report) (For final disposal)

CONMT.PET.(C) No. 77-78/2005 In C.A. No. 4801/2005 & C.A. No. 4805/2005

(With appln.(s) for placing negotiation report alongwith annexures with office report) (For Final disposal)

SLP(C) No. 2384/2004

(With appln.(s) for c/delay in filing SLP and exemption from filing c/c and Office Report) (for final disposal)

CONMT.PET.(C) No. 203/2005 In C.A. No. 4776/2002 (For Prel.Hearing)
(for final disposal)

CONMT PET. (C) NO. 22/2006 IN C.A. Nos. 4736, 4735, 4738, 4742, 4745, 4746 & 4733 of 2002

(With appln. For interim directions and impleadment and permission to file additional documents and for placing negotiation report alongwith annexures and placing on record the reply to the report of the negotiation committee and office report)

I.A.No. 148-150 in C.A. No. 4793 of 2002

(For recalling the court's order and office report)

I.A. No. 4-6 in SLP(C) No. 5115-5117/2002

(For directions)

CONMT.PET.(C) No. 154-156/2008 In SLP(C) No. 5115-5117/2002

(With Office Report)

(for final disposal)

CONMT.PET.(C) No. 229/2010 In C.A. No. 4756/2002

(With appln. For exemption from filing c/c of the impugned judgment and amendment and permission to bring on record the addl. Facts & Directions) (For final disposal)

I.A. 151 in C.A.No. 4752 of 2002

((For intervention/clarification/modification with office report)

Date : 26/08/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Ms. Sharmila Upadhyay ,Adv.

Mr. Arvind Minocha ,Adv.

Mr. Nidhesh Gupta ,Sr.Adv.

Mr. Tarun Gupta ,Adv.

Ms. S. Janani ,Adv.

Mr. Jatinder Kumar Bhatia ,Adv.

Mr. Debasis Misra ,Adv.

Mr. Arvind Minocha ,Adv.

Mr. R.K. Kapoor ,Adv.

Ms. Shiwani Mahipal ,Adv.

Mr. Rajat Kapoor ,Adv.

Mr. Anis Ahmed Khan ,Adv.

Ms. Kamini Jaiswal, Adv.

Mr. Arjun Harkauli , Adv.

For Respondent(s)

Mr. H.P. Raval, Sr. Adv.

Mr. Sudhir Walia, Adv.

Ms. Niharika Ahluwalia, Adv.

Mr. Anando Mukherjee, Adv.

Ms. Divya Anand, Adv.

Mr. Jatinder Kumar Bhatia , Adv.

Ms. Sharmila Upadhyay, Adv.

Mr. Arvind Minocha, Adv.

Mr. Debasis Misra, adv.

Mr. N.M. Popli, Adv.

Mrs. Lalita Kaushik, Adv.

Mr. Anis Ahmed Khan, Adv.

Mr. R.D. Upadhyay, Adv.

Mr. P.N. Puri, Adv.

Mr. Jagjit Singh Chhabra, Adv.

Mr. Arvind Minocha, Adv.

Mr. Ramesh Babu M.R., Adv.

Mr. D. Goburdhan, Adv.

Mr. Bharat Sangal, Adv.

Mr. Jatin Zaveri, Adv.

Dr. Kailash Chand, Adv.

Ms. Prasanthi Prasad, Adv.

Mr. Himanshu Shekhar , Adv.

Mrs. B. Sunita Rao , Adv.

UPON hearing the counsel the Court made the following
O R D E R

List next Tuesday i.e. 2nd September, 2014.

(MADHU BALA)
COURT MASTER

(ASHA SONI)
COURT MASTER